

Annexure 1

Name of the corporate Debtor:

Think and Learn Private Limited

Date of Commencement of CIRP:

16-07-2024

List of creditors as on:

30-08-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claims	Amount of any mutual dues, that	Amount of claims not admitted	Amount of claims under	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party					
1	Glas Trust Company LLC	31-07-2024	1,14,32,98,87,753	0	Corporate guarantee to step down subsidiary	1,14,32,98,87,753	No	0%	1,14,32,98,87,753			
2	InCred Financial Services Limited	31-07-2024	20,34,52,440	20,34,52,440			No	100%				
3	ICICI Bank Limited	31-07-2024	-	-			No	0%				
4	Anglo Asia Limited	31-07-2024	8,10,00,00,000	-	Loan		No	0%				
5	Aakash Educational Services Limited	31-07-2024	14,04,40,00,000	-			Yes	0%				
			1,14,53,33,40,193	20,34,52,440		1,14,32,98,87,753	-	100%	1,14,32,98,87,753	-	-	-

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP